which lecences have already been given?

THE DEPUTY MINISTER OF RAIL-WAYS (SHRI S. V. RAMASWAMY): No request for the construction of a new railway line in the district of Chhindwara has been received.

NEW TUBERCULOSIS MEDICINE

475. SHRI PURNA CHANDRA SHARMA: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that some medicine for the cure of tuberculosis has recently been discovered by the Government of India as reported in the Conference of the Tuberculosis Experts held in Sydney (Australia) under the auspices of the World Health Organisation;

(b) if so, what are the details thereof; and

(c) the number of tuberculosis patients (hospital-wise) on whom the medicine was tried and with what results?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) No such medicine was mentioned at the Tuberculosis Seminar held at Sydney.

(b) and (c) Do not arise.

RETIRING ROOMS AT RAIPUR AND BILAS-PUR RAILWAY STATIONS

476. SHRI K. P. VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to provide retiring rooms at the railway stations at Raipur and Bilaspur on the South-Eastern Railway; and

(b) if so, by when they will be provided?

THE DEPUTY MINISTER OF RAIL-WAYS (SHRI SHAH NAWAZ KHAN): (a) Yes, there is a tentative proposal to this effect.

to Questions

(b) The proposal will be placed before the Users' Amenity Committee for their consideration for inclusion in 1961-62 Works Programme,

दिल्ली प्रशासन के भ्रधीन सहकारी समितियां

४७७. श्री नवाब सिंह चौहान : क्या सामुदायिक विकास तथा सहकार मत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली प्रशासन के सहकार विभाग के १९४६--४९ के प्रति-वेदन में ऐसी सहकारी समितियों की एक बड़ी संख्या दिखाई गई है जो या तो निष्किय हैं अथवा जैसे तैसे चल रही है; और

(ख) यदि हा, तो वास्तविक स्थिति क्या है और इसे सुधारने के लिये क्या प्रयत्न किये जा रहे हैं ?

†[Co-operative Societies under the Delhi Administration

477. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of Commu-NITY DEVELOPMENT AND CO-OPERATION be pleased to state:

(a) whether it is a fact that a large number of co-operative societies as are either defunct or are somehow carrying on, have been shown in the Report of the Department of Cooperation of the Delhi Administration for the year 1958-59; and

(b) if so, what is the actual position and what efforts are being made to improve it?]

सामुदायिक विकास तथा सहकार मंत्री कें संसवीय सचिव (श्री एस० डी० मिख): (क) और (ख) ३० जून, १९४९ को ६९३ समितियां थीं जो या तो निष्किय थीं या कि

†[] English translation.

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प्रकार से कार्य नहीं कर रही थीं। उनके सुधार के लिये निम्तलिखित प्रयत्न किये गये हैं:---

- (१) तबसे ३८ समितियां पुनरुज्जी-वित की जा चकी हैं।
- (२) ११२ समितियों को १-७-४९ मे ३०-६-६० तक परिसमापन ग्रादेश के ग्रन्तर्गत लाया गया है।
- (३) २८ समितियों के कार्यों की जांच सहकारी समिति अधि-नियम की धारा ४३ के अन्तर्गत की जा रही है। जांच के परि-णाम संबंधित समितियों को सूचित किये जायेंगे, जो या तो त्रुटियों को दूर करके अपने कार्य को पुनः चलायेंगी अथवा उन्हें बन्द करना होगा।
- (४) ७७ समितियों को, जो प्रशासन के सहकारिता विभाग के प्रयत्नों के वावजूद भी कार्य आरम्भ न कर सकीं, 'कारण बताम्रो' नोटिस भेजे गये है ।
- (१) शोष समितियों के कार्यों को पुनः श्रारम्भ कराने के लिये प्रत्रयत्न कियं जा रहे हैं।

†[THE PARLIAMENTARY SECRE-TARY TO THE MINISTER OF COM-MUNITY DEVELOPMENT AND CO-OPERATION (SHRI S. D. MISRA): (a) and (b) As on 30th June, 1959, there were 693 societies which were either defunct or were not functioning properly. The following efforts have been made to improve their working:—

- (i) 38 societies have since been revived.
- (ii) 112 societies have been brought under orders of liquidation during the period 1-7-59 to 30-6-60.

- 3882
- (iii) The affairs of 28 societies are being inquired into under Sect on 43 of the Co-Societies operative Act. After the inquiry, the results will be communicated to the societies concerned which will either revive their working after removing the
- defects or will have to be wound up.
 - (iv) Show cause notices have been issued to 77 societies which could not start functioning in spite of the efforts put in by the Co-operation Department of the Administration.
 - (v) Efforts are being made to revive the working of the remaining societies.]

रिजर्व बैंक द्वारा उत्तर प्रदेश में सविस कौपरेटिवों का निरीक्षण

४७८. श्री नवार्बसिंह चौहान : क्या सामुदायिक विकास तथा सहकार मंत्री यह वताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पिछले वर्ष रिजूर्व बैंक की स्टडी टीम ने उत्तर प्रदेश की नई बनी हुई कुछ सींवस कौपरेटिवों का निरीक्षण किया था ; और

(ख) यदि उपरोक्त भाग (क) का उत्तर 'हा' हो तो इस निरीक्षण का लक्ष्य क्या था और इस टोम ने क्या रिपोर्ट दी है?

†[Reserve Bank Inspection on Service Co-operatives in Uttar Pradesh

478. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of Commu-NITY DEVELOPMENT AND CO-OPERATION be pleased to state:

(a) whether it is a fact that the Study Team of the Reserve Bank of India inspected last year some newly constituted service co-operatives in Uttar Pradesh; and